

after the implementation of the recommendations of the Fair Wages Committee?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The Government of India did not appoint any "Fair Wages Committee". Presumably the Member has in mind the Committee set up by the Central Board of Revenue in April 1950 for classification of labour and rationalisation of wages of workmen employed in the Opium Factories in India. The recommendations of this Committee regarding the wages of the workers of the Ghazipur Opium Factory have been implemented.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 47.]

Shri B. C. Das: How do the rates given in the statement compare with the rates in other opium factories?

Shri A. C. Guha: The recommendations of the Committee have been implemented in regard to the Ghazipur Opium Factory: I haven't got the wages of the other factories. I can say that the other factories are too small. The number of labour engaged there is not very much.

Shri B. C. Das: May I know, Sir, whether the recommendations have been implemented in the case of the other factories also?

Shri A. C. Guha: I am not sure. As I have already said, these have been implemented in the Ghazipur Factory and that other factories are very small.

Shri Nanadas: May I know, Sir, whether the Bombay factories will come under the Factories Act? If so, may I know whether the Minimum Wages Act will also apply to these factories?

Shri A. C. Guha: The factories come under the Factory Act but the Minimum Wages Act does not apply to opium factories.

RECRUITMENT OF ASSISTANTS

*137. **Ch. Raghubir Singh:** (a) Will the Minister of Home Affairs be pleased to state whether it is a fact that some direct recruitments in the Assistants grade were made last year?

(b) If so, how many?

(c) What is the basis of their selection?

(d) Is it a fact that direct recruitment is going to be made in the near future?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). There has been no direct recruitment of persons in any Government service either to the permanent or to the regular temporary establishment of the Assistants' grade during 1952. There may have been purely temporary appointments to posts of Assistants on the recommendation of the Employment Exchanges.

(d) There will be no examination for direct recruitment of Assistants during 1953. The question whether there should be one during 1954 has not yet been decided.

CENTRAL DETECTIVE TRAINING SCHOOL, ABU

*138. **Ch. Raghubir Singh:** Will the Minister of Home Affairs be pleased to state whether it is a fact that Government are going to establish a Central Detective Training School at Abu?

The Deputy Minister of Home Affairs (Shri Datar): The matter is under consideration of Government.

DISPLACED PERSONS IN ANDAMANS

*139. **Ch. Raghubir Singh:** Will the Minister of Home Affairs be pleased to state how many families of displaced persons have so far been shifted to the Andamans for settlement?

The Deputy Minister of Home Affairs (Shri Datar): Four hundred and forty-six families of displaced persons have been settled in the Andamans.

Ch. Raghubir Singh: May I know, Sir, how many more families are going to be sent to Andamans?